

ORDER SHEET

O.A / MA / RA / CP NO. 1087 OF 2004Applicant/s A.K. Mishra Respds. U.O. I No.Advocate for Applicant/s Sri H.P. Mishra /
Sri J.N. Tripathi Advocate for Respondent/s Sri S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>29</u>
	<u>Dt. 05.11.09</u> Heard Sri H. P. Mishra, learned counsel for applicant and Sri S.C. Mishra D. Tiwari, holding brief of Sri S.C. Mishra for respondents. Learned counsel for the applicant submitted that grievance of the applicant has already been redressed by the department and the competent authority has passed the order regularising his services. In view of the statement made above, this OA is dismissed as having rendered infructuous. If the applicant is ^{still} aggrieved, he may approach appropriate forum. (D. C. Lakshya) AN (A.K. Gaur) JM	